OFFICE OF THE RETURNING OFFICER / ELECTION OFFICER

District & Sessions Courts Employees Welfare Association (Regd.), THC, Delhi Room No.402, Rouse Avenue Courts Complex, Delhi.

ELECTION NOTICE

WHEREAS the undersigned has been appointed as 'Election Officer / Returning Officer' vide notification No.233-246/DSCEWA/2024 dated 12.02.2024 to hold the Election of the Managing Committee of the District & Sessions Courts Employees Welfare Association (Regd.) having its registered office at Room No.28A, Ground Floor, Tis Hazari Courts, Delhi – 110054.

NOW, therefore, I, Sandeep Kumar, Election Officer / Returning Officer of the District & Sessions Courts Employees Welfare Association (Regd.) do hereby declare to conduct the elections on 18.05.2024 for the following posts:

SI. No.	Designation / Post	No. of Post/s	Description
1.	President	1	Centralized Post
2.	Sr. Vice President	1	Centralized Post
3.	General Secretary	1	Centralized Post
4.	Assistant Secretary	1	Centralized Post
5.	Treasurer	1	Centralized Post
6.	Vice President	12	Each District (including RADC)
7.	Joint Secretary	12	Each District (including RADC)
8.	Executive Members	24	2 for Each District (including RADC)

The elections of the Managing Committee / Governing Body are being held under the provisions of Societies Registration Act, 1860 and the term of Managing Committee / Governing Body shall be for 3 (Three) Years.

As conveyed by Ms. Simmi Kapoor, Admn. Officer (Judicial), Admn.-II (HQs) by way of Letter No.26460/P&T/Admn.II/HQs/Delhi/2024 dated 19.04.2024, Ld. Principal District & Sessions Judge (HQs), Delhi has been pleased to allow nomination of the following officers / officials as '*Addl. Election Officers*' for such court complex as mentioned against their names:

S.No.	Name	Mob. No.	Posting	District
1.	Sh. Raj Kumar Kundu	9911122804	DDO, New Delhi District, Patiala House Court	New Delhi, PHC
2.	Sh. Gaurav Attree, SJA	7838689477	Admn., South East, Saket Courts	South South-East
3.	Sh. Mukesh Kumar Sharma	9416732460	SJA, Copying Agency, Tis Hazari Courts	Central West

Website Committee J Jr. DLSJ (HQS) 26/04/24

S.No.	Name	Mob. No.	Posting	District
4.	Sh. Sumer Khatri	9268883454	Reader in the Court of Sh. Sunil Kumar, Ld. PO-MACT, North, THC, Delhi	North North-West
5.	Sh. Mahesh Chandra Pant S/O Late Sh. Balkishan Pant	9968075325	Civil Nazir in the court of Sh.Kapil Kumar, Ld. ADJ- 01 (NE), KKD	East North-East Shahdara
6.	Sh. Manish Kumar Chaudhary EC: 67342812	9560079070	JA in the court of Ms Divya Yadav, Mahila Court, Dwarka	South-West

SCHEDULE OF ELECTION PROGRAMME

S.No.	Programme	Date	Time	Venue
1.	Issue of Nomination Forms (Free of Cost) / Filing of Nominations	25.04.2024 to 04.05.2024	03:00 PM to 05:00 PM	Room of Addl. Election Officers
2.	Scrutiny of Nominations	06.05.2024	03:00 PM to 06:00 PM	RACC O/o Election Officer
3.	Display of List of Nominations	07.05.2024	04:00 PM	Notice Board
4.	Withdrawal of Nominations /removal of Objections, if any.	Up to 09.05.2024	03:00 PM	Room of Addl. Election Officers
5.	Display of the final list of Contesting Candidates	10.05.2024 (Friday)	05:30 PM	Notice Board
6.	Polling.	18.05.2024 (Saturday)	10:00 AM to 05:00 PM	Respective District Courts Complexes*
7.	Counting of Votes:	18.05.2024	05:00 PM	Respective District
	For District – wise Posts	(Saturday)	onwards	Courts Complexes*
	For Centralized Posts	19.05.2024 (Sunday)	10:00 AM onwards	Headquarters / Tis Hazari.*

*Polling booths as may be provided with the permission of Ld. Pr. District & Sessions Judge concerned.

The nominations forms can be obtained free of cost from the respective Addl. Election Officers and for the convenience of the aspirant contestants same is also being circulated with this notification. The nomination forms, duly filled in, alongwith Security Deposit of Rs.1000/- (Rupees One Thousand Only), in cash, should be handed over to the undersigned / respective Addl. Election Officers by the candidate on the date and time mentioned above. A person shall not be eligible to contest election for two posts simultaneously. In case, a member submits, his / her nomination for more than one post, the aspirant member shall have to intimate his/her final choice to contest for one post on the date of withdrawal, failing which all his/her nominations shall be deemed to have been cancelled. In case, the candidate gets less than 1/6th of the total votes polled, the security deposit shall be summarily rejected and will not be considered in any circumstances whatsoever.

In case any of the candidates or official is found indulged in activities which are deemed to be "corrupt practices" for the purposes of the elections such as bribing / intimidation /

pressurizing / impersonating the voters, the matter will be referred to the Competent Authority ell for initiating appropriate departmental proceedings against him/her. Rouse Avenue

The candidates / aspirant contestants are also required to furnish an undertaking to the effect that they will not deface any public property within the court complex by sticking posters / banners etc. and will follow all the rules and regulations of the office. Further that they will not cause any disturbance in the smooth functioning of Courts / Office during the election campaigning etc.



(Sandeep Kumar) Election Officer / Returning Officer District & Sessions Courts Employees Welfare Association (Regd.) Tis Hazari Courts, Delhi.

CHERT NO

Dated 25.04.24

Office of District & Sussinns Jruge Rouse Avenue Courts, New Delhi

Copy forwarded for information and necessary action to:

- 1. Let. Principal District & Sessions Judge (HQs), Delhi with the request to direct the
- official concerned to upload the same on the official website.
- 2. Ld. Principal District & Sessions Judges, Delhi / New Delhi with the request to give it wide circulation among the staff members.
- 3. The Registrar of Societies / SDM (HQ), Central, 14, Daryaganj, Delhi.
- 4. Ld. President (Officiating), DSCEWA, THC, Delhi with the request to circulate among members via different WhatsApp groups of the Association or otherwise.
- 5. Sh. Raj Kumar Kundu, Addl. Election Officer / DDO (New Delhi), PHC.
- 6. Sh. Gaurav Attree, Addl. Election Officer / SJA, Admn. (South-East), Saket Courts.
- 7. Sh. Mukesh Kr. Sharma, Addl. Election Officer / SJA, Copying Agency, THC, Delhi.
- 8. Sh. Sumer Khatri, Addl. Election Officer/Reader with Sh. Sunil Kumar, Ld. PO-MACT (North), Rohini Courts, Delhi.
- 9. Sh. Mahesh Chandra Pant, Addl. Election Officer / Civil Nazir in the court of Sh. Kapil Kumar, Ld. ADJ-01 (North-East), Karkardooma Courts, Delhi.
- 10. Sh. Manish Kumar Chaudhary, Addl. Election Officer / JA in the court of Ms. Divya Yadav, Ld. MM (Mahila Court), South-West, Dwarka Courts, Delhi.
- 11. Notice Board.

Election Officer / Returning Officer District & Sessions Courts Employees Welfare Association (Regd.) Tis Hazari Courts, Delhi.

Note: On the day of polling, all the members / officials are requested to bring their Office ID Card for their identification to avoid any inconvenience for casting their vote. In the alternative, such members may produce their DGEHS Card or Voter ID/DL/ Aadhaar etc. (with Pay Slip or Form-16) as proof of their identity.

DO NOT STAPLE

NOMINATION FORM

Affix recent Passport Size Photograph

Election for the Managing Committee / Governing Body of the District & Sessions Courts Employees Welfare Association (Regd.)

1. Co	ontesting for the Post of:
	oter No. (as given in the Final Voters' List):
	ame of the Candidate: Sh./Smt./Ms.:
	ate of Appointment:
	ate of Superannuation:
	OB/Age:
	fficial Designation:EC:
	ace of Posting:
9. Di	strict of Posting:
	sidential Address:
	obile No. (preferably WhatsApp):
12.E-r	mail ID:
Cer have not c requisite un false or inc Officer my under the p	rtified that the information furnished above are true and correct in all respect and concealed any information or part thereof. I have applied only for one post. The ndertaking is enclosed herewith. I understand that if any information is found to be correct at any point of time or in case of violation of the guidelines of the Election candidature shall be liable to be rejected and I shall be liable for disciplinary action provisions of CCS (Conduct) Rules, 1964 or Delhi District Courts Establishment ent and Conditions of Services) Rules, 2012. I shall be bound by my statement.

Dated:	Signature of Candidate:				
RECEIPT (Office Copy)					
Received 'Nomination Form' for th Design EC: Thousand), in cash as Security Dep	e post of in the name of Sh./Smt./Ms				
Dated:	Signature of Election Officer /Addl. Election Officer				
<u>RECEIPT</u> (Candidate's Copy)					
Received 'Nomination Form' for the Design EC: <i>Thousand</i>), in cash as Security Dep	e post of in the name of Sh./Smt./Ms				
Dated:	Signature of Election Officer /Addl. Election Officer				

UNDERTAKING

(To be furnished by the Contestant alongwith nomination form duly filled in his/her own handwriting)

Ι	S/D/W of Shri	aged about
Years, Resident of		
presently posted at		
on the post of	(EC:) do hereby undertake:

- 1. That as per the Final Voters' List my Voter Number is _____
- That is per me r mar voters bist my voter Number is ______.
 That I have applied only for the one post i.e. ______ District ______.
- 3. That I shall abide by all the rules & regulations and instructions / guidelines laid down by the Election Officer from time to time.
- 4. That I will not deface any public property within the court complex by sticking posters and banners etc.
- 5. That I will not disturb the smooth functioning of the Courts / Office during the election campaigning.
- 6. That I will not bring / engage any outsider during the election campaign or on the day of polling or counting.
- 7. That I will maintain proper decorum and discipline during the elections.
- 8. That I will not engage in any activity which may lead to differences or tension among other candidates contesting the elections.
- That I will co-operate with the officers / officials engaged in election duty to conduct free, fair and peaceful election in polling booth and will not create any hindrance or obstacle.
- 10. That in case I found to have resiled away from any of the aforesaid statements at any point of time or violate the instructions / guidelines of the Election Officer my candidature shall be liable to be rejected and I shall be liable for disciplinary action under the provisions of CCS (Conduct) Rules, 1964 or Delhi District Courts Establishment (Appointment and Conditions of Services) Rules, 2012.
- 11. That this is my true statement and I shall be bound by it in letters and spirit.

Signature of Candidate

Full Name (in capital letters):

Mobile No._____

Email ID:_____